

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 556
TO BE ANSWERED ON 21.07.2022**

DATA ON CHILD LABOURERS

556. # DR. KIRODI LAL MEENA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has any data on the number of child labourers in the States of Rajasthan, Jharkahnd, West Bengal and NCR of Delhi during the last five years;**
- (b) if so, the details thereof; and**
- (c) the measures that have been taken by Government to prevent the children being employed as child labourers, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): As per “Crime in India, 2020” a publication of National Crime Records Bureau, the total number of cases registered under the Child and Adolescent Labour(Prohibition and Regulation) Act, 1986 in Rajasthan, Jharkhand, West Bengal and NCR of Delhi during the last five years i.e. from 2016 to 2020, is annexed.

(c): The Government has taken a number of steps to prevent the children being employed as child labourers, and these include :-

- (i) Enactment of the Child Labour (Prohibition & Regulation) Amendment Act, 2016 which provides for ban on employment on children below 14 years in any occupation/ process. It also provides for stricter punishment for employers for violation of the Act and made the offence as cognizable.**
- (ii) Framing of Child Labour (Prohibition and Regulation) Amendment Central Rules**
- (iii) Framing of model State Action Plan enumerating action points to be taken by respective State Governments.**
- (iv) Identification and notification of the Occupations/ Processes where children below the age of fourteen cannot help; and also those Occupation/ Processes where Adolescents cannot work.**

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ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 556 FOR 21.07.2022 BY DR. KIRODI LAL MEENA REGARDING 'DATA ON CHILD LABOURERS'

Number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, during 2016 to 2020:

Sl. No.	State/UT	2016	2017	2018	2019	2020
1	Jharkhand	0	16	17	18	27
2	Rajasthan	21	99	32	48	30
3	West Bengal	4	2	5	7	3
4	Delhi	31	20	15	30	6

Source: Crime in India, National Crime Records Bureau
